

**Grant of pension to Freedom Fighters**

7982. SHRI SWAMI BRAHMANNANDJI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names and addresses of Freedom Fighters whose widows and dependents are in receipt of monthly pension from the Central Government and the ages and addresses of the recipients;

(b) the names and other particulars of those martyrs, and freedom fighters whose widows or dependents have also died after the sanction of the pension to the latter by the Central Government and the period of pension enjoyed by each of them; and

(c) the names, ages, addresses and other particulars of martyrs and freedom fighters whose widows or dependents did not at all get any pension from the Central Government having died after the submission of their applications; the date of submission of the pensions application and the date of death of each?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c). The information asked for is not readily available. However, out of 1,98,093 applications received till 31-3-1974, 1,19,373 have been finally disposed of. These include 76,651 applications approved for grant of pension, 28,615 rejected and 14,107 filed for non-receipt of requisite information for considerable time. 78,720 cases are pending as they are incomplete.

On receipt of reports of deaths of recipients of pension prompt action to sanction pension to the surviving eligible dependents of the freedom fighter or their widows, is taken.

विभागेतर डाक हरकारों (ई० डी० एम० सी) को महंगाई भत्ते का मुग्तान

7983. डा० लक्ष्मीनारायण पांडेय : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या विभागेतर डाक हरकारों (ई०डी०एम०सी०) द्वारा महंगाई भत्ता बढ़ाये जाने की मांग की है ;

(ख) क्या जिला मदसौर, मध्य प्रदेश में अनेक हरकारों को 1 अगस्त, 1972 तथा 1 अक्टूबर, 1973 को बढ़ाई गई धनराशि प्राप्त नहीं हुई है, और

(ग) यदि हा, तो इसके क्या कारण हैं ?

संचार मंत्रालय में राज्य मंत्री (प्रो० शेर सिंह) (क) से (ग) सूचना एकत्र की जा रही है और इसे सभा-पटल पर रख दिया जाएगा ।

**Representation of small scale industries against entry of large industries in export oriented industries**

7985. SHRI SHRIKISHAN MODI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether bigger industries are allowed to enter into areas of production reserved for them in the name of exports, and

(b) if so, whether small scale industries had represented against it?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) and (b). In the interest of stepping up exports, units other than small-scale units can be considered for expansion or creation of new capacities in respect of